

MR. SPEAKER: I will allow all of you tomorrow.

12.32 hrs.

[English]

PAPERS LAID ON THE TABLE

**Annual Report and review on the working of National Airport Authority for 1993-94 and statement showing reasons for delay in laying these papers etc.**

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : Sir, I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Airports Authority for the year 1993-94, alongwith Audited Accounts, under subsection(4) of section 24 and section 25 of the National Airports Authority Act, 1985.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Airports Authority for the year 1993-94.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in library See no LT 7883/95)

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
  - (i) Statement (Hindi and English versions) regarding Review by the Government of the working of the Air India limited, for the year 1993-94.
  - (ii) Annual Report of the Air India Limited for the year 1993-94, along with audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4) Statement (Hindi and English versions) show-

ing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 7884/95)

- (5) Statement (Hindi and English versions) (i) correcting the reply given on the 9th December, 1994 to Unstarred Question No. 510 by Shri A. Charles regarding Trivandrum International Airport and (ii) giving reasons for delay in correcting the reply.

(Placed in Library. See No. LT 7885/95)

**Review on the working of and Annual Report of National Textile Corporation Ltd., New Delhi for 1993-94 and statement showing reasons for delay in laying these papers etc.**

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA) on behalf of SHRI G. VENKAT SWAMY: Sir, I beg to lay on the Table-

- (1) A copy each of the following papers(Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
  - (i) Review by the Government of the working of the National Textile Corporation Limited, New Delhi, for the year 1993-94.
  - (ii) Annual Report of the National Textile Corporation Limited, New Delhi, for year 1993-94, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above

(Placed in Library See No. LT-7886/95).

- (3) Statement\* (Hindi and English versions) showing reasons for delay in laying the Annual report and Audited Accounts of the North Eastern Handicraft and Handlooms Development Corporation, Shillong, for the year 1993-94.

(Placed in Library See No. LT 7887-95)

\*Annual Reports and Audited Accounts of the above Corporations were laid on the Table of the House on the 28th April, 1995.

- (4) Statement\* (Hindi and English versions) showing reasons for delay in laying the Annual Report and Audited Accounts of the Central Cottage Industries Corporation Limited, New Delhi, for the year 1993-94.

[Placed in Library, See No. LT 7888/95]

- (5) Statement\* (Hindi and English versions) showing reasons for delay in laying the Annual Report and Audited Accounts of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 1993-94.

[Placed in Library See No. LT 7889/95]

#### Notification Under Apprentices Act, 1961. etc.

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA) on behalf of SHRI P.A. SANGMA: Sir, I beg to lay on the Table.

- (1) A copy of the Notification No. S.O, 239(E) (Hindi and English versions) published in Gazette of India dated the 23th March, 1995 reconstituting with immediate effect the Central Apprenticeship Council and appointing the Union Minister of Labour/Minister of State for Labour, as its Chairman, the Union Minister of State for education/Deputy Minister for Education, Ministry of Human Resource Development as its Vice-Chairman and the persons mentioned in the notification as Members, together with a corrigendum thereto published in Notification No. S.O. 433(E) dated the 10th May, 1995, issued under sub-section (2) of section 24 of the Apprentices Act, 1961.

[Placed in Library. See No. LT 7890/95]

#### Annual Report and Review on the working of Rubber Board Kottayam for 1993-94 and statement showing reasons for delay in laying the papers etc.

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA) on behalf of SHRI P. CHIDAMBARAM: Sir, I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Rubber Board, Kottayam, for the year 1993-94.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rubber Board, Kottayam, for the Year 1993-94.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT 7891/95]

- (3) A copy of the Annual Accounts (Hindi and English version) of the Rubber Board, Kottayam, for the year 1993-94, together with Audit Report thereon.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above

[Placed in Library. See No, LT 7892/95]

- (5) A copy of the Audit Report (Hindi and English versions) on the Pool Fund Accounts of the Coffee Board, Bangalore, for the period from the 1st January, 1993 to the 31st December, 1993.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above

[Placed in Library. See No. LT 7893/95]

- (7) Statement\* (Hindi and English versions) showing reasons for delay in laying the Annual Report and Audited Accounts of the Cashew Export Promotion Council of India, Cochin, for the year 1993-94.

[Placed in Library. See No. LT 7894/95]

- (8) Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Tea Trading Corporation of India Limited, for the year

\* Annual Reports and Audited Accounts of the above Corporations were laid on the Table of the House on the 28th April, 1995.